

**Most Urgent/ Reminder**

**F.No. A.12034/SSC/10/2017-Ad.III(B)**

Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

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Gr. Floor, Hudco Vishala Building  
Bhikaji Cama Place, R.K. Puram  
New Delhi Dated 14/02/2021

**To,**

**All the Cadre Controlling Authorities  
under CBIC (through CBIC's website)**

**Subject:** Detailed list of Non- Joining of the candidates selected for the post of Tax Assistant selected through SSC CGLE- 2017- reg.

Sir/ Madam,

I am directed to refer to the Board's letter of even no. dated 09/02/2021 (**published on CBIC's website**) on the subject mentioned above.

2. In this regard, it is informed that the following zones have submitted the report to the Board so far:

<b>SSC CGLE 2017- Non- joining Status Report of the TA</b>			
<b>S. No.</b>	<b>Name of the Zone</b>	<b>S. No.</b>	<b>Name of the Zone</b>
<b>1.</b>	Ranchi CGST	<b>3.</b>	Vizag Customs
<b>2.</b>	Goa CGST	<b>4.</b>	Kochi/ Thiruvananthapuram CGST

3. Information sought from the remaining CCAs is still awaited. Hence, it is **requested for the final time** to forward the detailed list of only those TA candidates whose candidature got cancelled due to non- joining. A 'NIL' report may be esnt in case all candidates have joined.

4. If no information is received from a CCA within a week, it would be presumed that there is no un-utilized vacancy left in that particular CCA in the grade of TA for the year 2017.

Yours faithfully,

*R.K.J.*  
*19.02.2021*

**(Rajan Kumar Jha)**

Deputy Secretary to the Govt. of India  
Tel. 26162693